(3)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

others

: M/s Indo - Asian News Channel Private Limited & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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A.G. SATHAN ORMYANA

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<u>ORDER</u>

Counsel for petitioner present. Counsel for R1 to R3 present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He also stated that there is a chance of settling the matter between the parties. He prayed time for filing counter. Time extended at request with a direction to furnish a copy of the same to the other side. Put up on 12.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)